

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 317 of 2020

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The State of Jharkhand & Ors. --- --- Appellants

Versus

Sanjay Kumar Savita -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellants : Mr. Rohit, Adv.

For the Respondent : Mr. Saurabh Shekhar, Adv.

06/13.04.2021 Learned counsel for the appellant Mr. Rohit submits that learned A.A.G-I Mrs. Darshana Poddar Mishra is suffering from CORONA. Therefore, the matter may be adjourned. An email to that effect has also been circulated.

As prayed for, let the matter appear on 27th April 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/